

- (vi) G.S.R. 319 (E) published in Gazette of India dated the 12th May, 1997 approving the Jawaharlal Nehru Port Trust (Contributory Medical benefit after retirement) Regulations, 1997.
- (vii) G.S.R. 313 (E) published in Gazette of India dated the 5th June, 1997 approving the Calcutta Port Trust Employees (Haldia Dock Complex) (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.
- (viii) G.S.R. 320 (E) published in Gazette of India dated the 12th June, 1997 approving the Mormugao Port Employees (Grant of advances for purchase of conveyances) (Amendment) Regulation, 1997.

[Placed in Library. See No. LT. 2349/97]

**Notification under Banking Companies (Acquisition and Transfer of Undertakings, (Act, 1970 and 1980, etc.**

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMETARY AFFAIRS (SHRI SRIKANTA JENA) : On behalf of Shri P. Chidambaram, I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act. 1970 and 1980 :

- (i) The Punjab National Bank Officer Employees (Discipline and Appeal) (Amendment) Regulations. 1997 published in Notification No. PNB/DAC/P/2/97 in Gazette of India dated the 24th May, 1997.
- (ii) The Andhra Bank (Officers) Service (Amendment) Regulations. 1997 published in Notification No. 6663/AI/1318 in Gazette of India dated the 25 April, 1997.
- (iii) The Bank of Maharashtra (Officers) Service (Amendment) Regulations. 1996 published in Notification No. AXI/ST/OSC/14046/96 in Gazette of India dated the 17th May, 1996.
- (iv) The Indian Overseas Bank (Officers) Service (Amendment) Regulations. 1996 published in Notification No. PAD/177 in Gazette of India dated the 7th December, 1996.
- (v) The Indian Overseas Bank (Officers) Service (Amendment) Regulations. 1996 published in Notification No. PAD/177 in Gazette of India dated the 7th December, 1996.
- (vi) The Imperial Bank of India Employee's Pension and Guarantee Fund (Amendment) Rules, 1997 published in Notifications No. CDO/ADM/SPL/7596 in Gazette of India dated the 5th April, 1997.

- (vii) The State Bank of India Employee's Pension Fund (Amendment) Rules, 1997 published in Notifications No. CDO/ADM/SPL/7597 in Gazette of India dated the 5th April, 1997.
- (viii) The Union Bank of India Officer Employees (Discipline and Appeal) (Amendment) Rules, 1996 published in Notification No.3(f)/20-12-96 in Gazette of India dated the 5th April, 1997.
- (ix) The Syndicate Bank (Officers) Service (Amendment) Regulations, 1996 published in Notification No. 2367/0089/S/PD : IRD(O) in Gazette of India dated the 2nd November, 1996
- (x) The Allahabad Bank (Officers) Service (Amendment) Regulations, 1986 published in Notification No. HO/Legal/0938 in Gazette of India dated the 25 January, 1997.
- (xi) The Allahabad Bank (Officers') Service (Amendment) Regulation, 1996 published in Notification No. HO Legal/1236 in Gazette of India dated the 5th April, 1997.

[Placed Library. See No. LT - 2350/97]

**Annual Report and Review by the Govt. of the working of the Birds Jute and Exports Ltd., Calcutta. for the year 1995-96 etc.**

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN): On behalf of Shri R.L. Jalappa, I beg to lay on the Table:

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act. 1960:

- (a) (i) Review by the Government of the working of the Birds Jute and Exports Limited, Calcutta. for the year 1995-96.
  - (ii) Annual Report of the Birds Jute and Exports Limited, Calcutta, for the year 1995-96, alongwith Audited Accounts and comments of the Controller and Auditor General thereon.
- [Placed in Library. See No. LT - 2351/97]
- (b) (i) A Review by the Government of the working of the National Jute Manufacturers Corporation Limited, Calcutta for the year 1994-95.
  - (ii) Annual Report of the National Jute Manufacturers Corporation Limited, Calcutta for the year 1994-95, alongwith Audited Accounts and comments of the Controller and Auditor General thereon.

(2) Two statements (Hindi and English version) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed Library. See No. LT - 2352/97]